

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.107 of 2012**

**Dated : 8<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Power Grid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. G. Ramachandran & Ms. Swagatika Sahoo.**

**Counsel for the Respondent(s): Mr. Manu Seshadri for R-1.**

**ORDER**

We have heard learned counsel for the appellant as well as respondents. Written submissions have been filed by the Appellant. Respondents are directed to file written submissions on or before 24.04.2013 after serving copy on the other side.

Post the matter on. **1<sup>st</sup> May, 2013 at 2.30 p.m** before the Special Bench.

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**